NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/16//2016

NAME OF THE PETITIONER(S)

: ESWARAMORTHY ARUNUGAM & 40 Ths

NAME OF THE RESPONDENT(S)

SREE THIRUMALDI Electronics P. Utol + 70 Thry

UNDER SECTION

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Sez VARSHINI ER V. MAHESH

Connel for Petitionen

Sti Vanhund

ORDER

Ms Sri Varshini, counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner stated that as per the directions of this bench dated 28.9.2016 she caused service of notice to all the respondents and prayed time for furnishing the proof of effecting service of notice alongwith an affidavit. Time extended at request. Put up on 11.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)